

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 66/JPR/2023
IA No. 67/JPR/2023
CP No. (IB)- 14/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

M/s SU 1 Capital Pvt. Ltd.

...Financial Creditor/Applicant

Versus

M/s GRD Trucks Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Gurukumar Hebbbar, Adv.

For the RP : Prashant Agarwal

ORDER

IA No. 66/JPR/2023 & IA No. 67/JPR/2023:

Heard Mr. Gurukumar Hebbbar, Adv. for the Applicant. Mr. Prashant Agarwal, RP present in person. Replies to the IAs have been filed and the copies of the same have been received by the Applicant. List the matter on 24.03.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 14, 2023